

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16


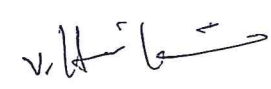
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

(1)	M. ROSHAN ARIQ	FOR PETITIONER	
(2)	Jey & Thang H. Kartik Sridhar V. Devraj Kumar	for Respondent	

ORDER

Counsels for both the parties present, prayed for more time for reporting the outcome of the settlement between the parties. At request, time is enlarged. Put up on **03.07.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)